

Dr. Kalpana Saini (Uttarakhand), Shri Digvijaya Singh (Madhya Pradesh), Shri R. Girirajan (Tamil Nadu) and Shrimati Maya Naroliya (Madhya Pradesh).

Shri Nagendra Ray, "Demand for inclusion of Rajbanshi language in Eighth Schedule of the Constitution."

Demand for inclusion of Rajbanshi language in the Eighth Schedule to the Constitution

SHRI NAGENDRA RAY (West Bengal): Respected, Sir, I would like to raise a matter of the urgent public importance of ethnical Rajbanshi language which has been inherited from the ancient human civilization from era to era. It is found in the stone and bronze script, banquet and ancient religious books like the Ramayana, Mahabharata, Padma Purana, Vedas, Upanishads, Bishnupurana and Tantra-Mantra (Super natural power).

Sir, the word "Rajbanshi" literally means 'royal dynasty'. Rajbanshi language is always with 'ongkar' sound created from galaxy and used by the Royal dynasty denoting creation, for example, 'Khaisong, Gaisong, Nichong, Dichong'.

Rajbanshis forms an indigenous community of human civilisation. It has footprints in many parts of the country and it is fondly followed and spoken by a majority of the people belonging to all castes living in West Bengal, Odisha, Bihar, North-East of India and some part of Uttar Pradesh. Its popularity and usage is restricted not only to India, but also spoken in Bangladesh, Nepal, Bhutan and Burma. According to Linguistic Survey made by George Abraham Grierson, an Irish administrator and world linguist, Rajbanshi language is being spoken by the clan of Rajbanshi Dynasty.

For the first time, Maharaja Nara Narayan had composed prose-literature in Rajbanshi language. He had also written a letter to the Ahom King in the year 1555 by using this Royal language which is a historical fact.

Sir, it is my humble request that the Central Government takes immediate steps for inclusion of the Rajbanshi language in the 8th Schedule to the Indian Constitution to fulfill the aspirations of the people who are emotionally, culturally, socially and inherently connected with the Rajbanshi clan and do justice to their *bona fide* demand. Thank you, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Nagendra Ray: Shrimati Sadhna Singh (Uttar Pradesh), Shri Chunnilal Garasiya (Rajasthan), Shri Banshilal Gurjar (Madhya

Pradesh), Shri Samik Bhattacharya (West Bengal), Shri Rwngrwa Narzary (Assam), Shrimati Sumitra Balmik (Madhya Pradesh), Dr. Parmar Jashvantsinh Salamsinh (Gujarat), Shri Balyogi Umeshnath (Madhya Pradesh) and Shrimati Dharmshila Gupta (Bihar).

Mananiya Shri Sant Balbir Singh: Concern over exploitation by Travel Agents in trafficking innocent people from Punjab to foreign countries.

Concern over exploitation by Travel Agents in trafficking innocent people from Punjab to foreign countries

SHRI SANT BALBIR SINGH (Punjab): &I am thankful to you, hon. Deputy Chairman, Sir, and I wish Sat Sri Akal to all present in this August House.

Sir, I wish to bring to the notice of the August House the situation of our youth who are being exploited by the travel agents within the country. The responsibility lies solely with the travel agents who show fictitious dreams to the youth and, after extorting Rs 50 to 60 lakhs from these youth, they are abandoned to their fate in the jungles of Panama. Incidents of torture have also come to light when these youth, while trying to reach their destination after crossing rivers and jungles, are caught and imprisoned in the jails of foreign countries and their youth is spoilt while languishing in these prisons.

So many youth, who have been duped by the travel agents, are completing their prison sentence in the jails of Armenia. The youth are also languishing in Russia and other countries while going to or crossing these countries for greener pastures/for better employment opportunities. A few weeks ago, the American Government had deported our youth to Amritsar airport in a very inhuman manner by shackling them, who had been duped by the travel agents and sent illegally. The situation in which the youth find themselves involved is due to the network of travel agents who are extorting them by showing them greener pastures and have formed criminal syndicates in the country with transnational tentacles.

Recently about 125 Women/Girls with the help of the Ministry of External Affairs were repatriated to India from Gulf /Arabic countries who were taken there on tourist visas, but were sold upon arrival. Their money was also confiscated and they were made to sign documents in Arabic, the language they were not familiar with. These girls faced sexual exploitataion as well as mental torture in these countries. Many such cases of human trafficking are unraveling in Punjab daily.

& English translation of the original speech delivered in Punjabi.